

copy of Notification No. S.O. 128 dated the 16th February, 1960. [Placed in Library, See No. LT-1884/60].

I beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1942, a copy of Notification No. S.O. 2829 dated the 26th December 1959 making certain further amendment to the Coffee Rules, 1955. [Placed in Library, See No. LT-1878/60].

#### PRESIDENT'S ACTS IN RELATION TO STATE OF KERALA

**Shri Satya Narayan Sinha:** On behalf of Shri Datar, I beg to lay on the Table a copy of each of the following Acts enacted by the President, under sub-section (3) of section 3 of the Kerala State Legislature (Delegation of Powers) Act, 1959:—

- (i) The Kerala Co-operative Land Mortgage Banks Act, 1960 (No. I of 1960), and
- (ii) The Kerala Warehouses Act, 1960 (No. 2 of 1960). [Placed in Library, See No. LT-1885/60].

#### NOTIFICATIONS UNDER WORKING JOURNALISTS (CONDITIONS OF SERVICE) AND MISCELLANEOUS PROVISIONS ACT AND MINES ACT.

**The Deputy Minister of Labour (Shri Abid Ali):** I beg to lay on the Table a copy of each of the following papers:—

- (i) Notification No. G.S.R. 149 dated the 6th February 1960, under sub-section (3) of section 20 of the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955, making certain amendments to the Working Journalists (Conditions of Service) and Miscellaneous Provisions Rules, 1957, and

- (ii) Notification No. G.S.R. 97 dated the 23rd January 1960, under sub-section (7) of section 59 of the Mines Act, 1952, making certain amendments to the Coal Mines Rescue Rules, 1959 [Placed in Library, See No. LT-1886/60].

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business for the week commencing 15th February will consist of:

1. Discussion on the President's Address,
2. Further consideration of the amendments made by Rajya Sabha in the Dowry Prohibition Bill, 1959, and
3. Consideration and passing of the Delhi Land Holdings (Ceiling) Bill, 1959, as reported by the Joint Committee.

As Members are already aware, the Railway Budget for 1960-61 will be presented on the 17th February 1960, after disposal of Questions.

#### LEGAL PRACTITIONERS BILL

##### EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

**Shri C. R. Pattabhi Raman (Kumbakonam):** I beg to move:

"That the time appointed for the presentation of the Report of the Joint Committee on the Bill to amend and consolidate the law relating to legal practitioners and to provide for the constitution of Bar Councils and an All-India Bar, be extended upto the 30th March 1960".